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Crl.A.No. 1969-1971 OF 1996

ITEM No.101 Part-heard Court No. 4

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal Nos.1969-1971/1996.

BACHHU NARAIN SINGH Appellant (s)

VERSUS

NARESH YADAV & ORS.Respondent (s)

(With Appln(s). for exemption from filing OT & with office report)

WITH

Crl.A.Nos.256-258/1997 (With office report)

Date : 25/11/2003 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)Mr.KB Sinha,Sr.Adv.

In Crl.A.256-258/97 & Mr.Anil K.Jha,Adv.

for RR in Crl.A.1969-71

M/s Anurag Sharma,Gopal Singh,Advs.

For Respondent (s)Mr.SB Sanyal,Sr.Adv.

M/s Ranjan Mukherjee,Manita Verma,Advs.

Mr.SK Gupta,Adv.(AC)

UPON hearing counsel the Court made the following

O R D E R

Mr.KB Sinha, learned senior counsel resumed his arguments at 11.40 A.M. and concluded at 3.50 P.M. Thereafter, Mr.SB Sanyal, learned senior counsel for the respondents replied upto 4.00 P.M. Hearing concluded. Judgment reserved.

[Naresh Kumar]

[Prem Prakash]

AR-cum-PS Court Master

LIST OF BOOKS REFERRED:

1)(1997) 1 SCC 283

2)(1978) 4 SCC 371